

**12.03 hrs.**

Title: Introduction of the Representation of the People (Amendment) Bill, 2008.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

*The motion was adopted. \**

SHRI H.R. BHARDWAJ : I introduce the Bill.

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\* Published in the Gazette of India, Extraordinary, Part-II, Section-II dated 10.3.08